National Company Law Tribunal Allahabad Bench

Old No.76 (ND)/2016

New NO.TP1/59/Alld.16/CLB

PRESENT:

SH.VSR

AVADHANI

(Judicial

Member)

&

SH.H.P.CHATURVEDI

(Judicial

Member)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF NCLT BENCH ALLAHABAD ON 1.8.2016

NAME OF THE COMPANY:

M/S RAHUL AGARWAL & ORS. V.

KULDEEP KATYAL & ANR.

M/S GRAND INFRATECH PVT LTD

SECTION OF THE COMPANIES ACT: 397/398 OF THE COMPANIES ACT 1956.

S.NO. NAME DESIGNATION PRESENTATION SIGNATURE

ORDER

Learned Proxy Counsel Sh. A.K. Srivastava is present on behalf of Sh. Rahul Aggarwal represented that, compromise talks between the parties is in offing and requested for time to report the progress. It seems, so far petitioner has not filed rejoinder as ordered on 24.5.2016. List the matter of 19th Aug. 2016 to report compromise or filling rejoinder without fail.

SH.VSR AVADHANI (Judicial

Member)

SH.H.P.CHATURVEDI (Judicial

Member)

Dated:01.08.2016